

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:4751
ANSWERED ON:04.05.2012
GRANT OF MINING LEASE FOR LIMESTONE
Pathak Shri Harin

Will the Minister of MINES be pleased to state:

- (a) whether the Union Government has received a proposal from Government of Gujarat seeking relaxation under section 6(1)(B) of MM, Act, 1957 for grant of mining lease for limestone in village Tadkeshwar, district Surat in favour of M/s. GMDC.
- (b) if so, the details thereof; and
- (c) the reasons for delay in grant of permission and the time by which the same is likely to be granted by the Union Government?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINES (SHRI DINSHA PATEL)

(a): Yes, Madam.

(b): Ministry of Mines received a proposal from the Government of Gujarat on 21.2.2009 seeking relaxation of Section 6(1)(b) of the MMDR Act, 1957 for inclusion of Limestone in the Mining Lease for Lignite over an area of 964.44.01 hecets in village Tadkeshwar, District Surat in favour of M/s Gujarat Mineral Development Corporation.

(c): Approval of the Central Government for the said proposal has been conveyed on 10.8.2011.